

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

TRANSFER PETITION (C) NOS. 1399-1404 OF 2018

RESERVE BANK OF INDIA

Petitioner(s)

VERSUS

DHARANI SUGARS AND CHEMICALS LTD. & ORS. ETC.

Respondent(s)

WITH

TRANSFER PETITION (C) NOS. 1283-1288 OF 2018

WRIT PETITION (C) NO. 1086/2018

O R D E R

Issue notice.

Heard the learned counsel appearing for the parties.

For the grounds stated in the Transfer Petitions, we allow transfer of W.P. (C) No. 20672-20676/2018 [Dharani Sugars & Chemicals Limited vs. Union of India & Ors.] pending before the High Court of Judicature at Madras, Special Civil Application No. 12492 of 2018 [Shipyards Association of India vs. Union of India & Ors.] pending before the High Court of Gujarat at Ahmedabad, Civil Misc. Writ Petition No. 18170 of 2018 [Independent Power Producers Association of India vs. Union of India & Ors.], Civil Misc. Writ Petition No. 23181 of 2018 [Association of Power Producers & Ors. vs. Union of India & Ors.], Civil Misc. Writ Petition No. 23183 of 2018 [Prayagraj Power Generation Company Limited vs. Union of India & Ors.] pending before the High Court of Judicature at Allahabad,

W.P. No. 16095 of 2018 [The South Indian Sugar Mills Association - Tamil Nadu vs. The Reserve Bank of India] pending before the High Court of Judicature at Madras, Writ Petition (C) No. 7221/2018 [Vayam Technologies Limited & Anr. vs. Union of India & Ors.], Writ Petition (C) No. 6463/2018 [All India Bank Officers Confederation vs. Union of India & Anr.] pending before the High Court Delhi at New Delhi to this Court.

Let the records of the cases be transferred without delay.

The transfer petitions are allowed in the afore-stated terms.

Status *quo*, as of today, shall be maintained in the meantime.

WRIT PETITION (C) NO. 1086/2018:

Issue notice.

Status *quo*, as of today, shall be maintained in the meantime.

List all these petitions for final disposal on Wednesday, the 14th November, 2018.

..... J.
(ROHINTON FALI NARIMAN)

..... J.
(INDU MALHOTRA)

New Delhi;
September 11, 2018.

ITEM NOS.12+22.13+27

COURT NO.9

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 1399-1404/2018

RESERVE BANK OF INDIA

Petitioner(s)

VERSUS

DHARANI SUGARS AND CHEMICALS LTD. & ORS. ETC.

Respondent(s)

(FOR ADMISSION and IA No.119318/2018-STAY APPLICATION

WITH

TRANSFER PETITION (C) NOS. 1283-1288 OF 2018
IA No. 109865/2018 -STAY APPLICATION

WRIT PETITION (C) NO. 1086/2018

FOR ADMISSION AND IA No. 130515/2018 - INTERIM INJUNCTION

Date : 11-09-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. Rajendra Barot, Adv.
Mr. Vivek Shetty, Adv.
Ms. Liz Mathew, AOR
Mr. M.F. Philip, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Sajan Poovaya, Sr. Adv.
Mr. Rajiv Shankar Dvivedi, AOR
Ms. Arti Dvivedi, Adv.

For Respondent(s) Mr. R. Bala, AOR
Ms. Kiran Bhardwaj, Adv.
Mr. G.S. Makker, AOR

Dr. A.M. Singhvi, Sr. Adv.
Mr. Sajan Poovayya, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Himanshu Satija, Adv.
Mr. Rahul Chauhan, Adv.
Mr. Vishrov Mukherjee, Adv.
Mr. Ameya Vikram Mishra, Adv.
Ms. Catherine Ayallore, Adv.
Ms. Ashly, Adv.
Mr. Chaitanya Safaya, Adv.

Mr. E.C. Agrawala, AOR

Dr. A.M. Singhvi, Sr. Adv.

Mr. Mahesh Agarwal, Adv.

Ms. Ankur Saigal, Adv.

Ms. Gunika Gupta, Adv.

Mr. Abhinav Agrawal, Adv.

Mr. E.C. Agrawala, AOR

Mr. Shantanu Sagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Transfer Petition(s)(Civil) No(s). 1399-1404/2018 & Transfer
Petition (C) Nos. 1283-1288 OF 2018:

Issue notice.

The transfer petitions are allowed in terms of the signed
order.

Status *quo*, as of today, shall be maintained in the meantime.

WRIT PETITION (C) NO. 1086/2018:

Issue notice.

Status *quo*, as of today, shall be maintained in the meantime.

List all these petitions for final disposal on Wednesday, the
14th November, 2018.

(R. NATARAJAN)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER

(Signed order is placed on the file)